

**BEFORE LOK ADALAT DATED 09.09.2017  
HELD AT JHARKHAND HIGH COURT, RANCHI.**

(Organized by High Court Legal Services Committee under section 19, Legal Services Authorities Act, 1987 (Central Act).

**BENCH NO. 1**

**Cont Case (Civil) No. 580 of 2017**

1. Petitioner(s)/Appellant(s):- Junul Hobbo

**Versus**

2. Respondent/O.P.(s):

1. The State of Jharkhand
2. Sri Upendra Narayan Biswas, presently working as District Superintendent of Education, Simdega, P.O & P.S. Simdega, District- Simdega (Jharkhand)

**Present :-**

Name of Hon'ble Judge:- **Hon'ble Mr. Justice Rongon Mukhopadhyay**

Name of Advocate Member:- Mr. Rajeeva Sharma

04/09.09.2017 Learned J.C. to S.C.V has submitted that payment has already been made.

In view of the said submission this application stands dismissed.

The parties are informed that the Court fee, if any, paid by any of them shall be refunded.

.....  
Petitioner/Plaintiff/ Appellant

SD Rongon mukhopadhyay (J)

.....  
Respondent/O.P.

.....  
Sign. of Advocate Member

(Seal of the Committee)

Dismissed  
Pl. Communicate  
R.en. 14/09

True Copy  
BK  
22/09  
S.O.

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21/9/17